

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
125/15	139/17	Hearing	391 394	Dharma Software Solutions Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

R. RASHMI SAGAR

(Petitioner ☒ Respondent)

08/03/2017.

Premal Hathi.
9845428411

CAC & RoC / RD



Counsel for petitioner Company is present. She requested time to file two sets of copies.

List it on 21.04.2017.


MEMBER (J)


MEMBER (T)